B. LIST OF OPERATIONAL CREDITORS AS PER CLAIMS FILED AS AT 16.10.2021

1	AIRKING CHARTERS PRIVATE LIMITED	Operational Creditors	2,94,73,200	2,94,73,200	0	2,94,73,200	2,94,73,200	0	0	0	0	0	0	0	NIL	Admitted by IRP
2	D.BHALLA & ASSOCIATES CHARTERED ACCOUNTANTS	Operational Creditors	1,18,000	1,18,000	0	1,18,000	1,18,000	0	0	0	0	0	0	0	NIL	Admitted by IRP
3	HELIGO CHARTERES PVT.LTD.	Operational Creditors	11,68,10,411	7,20,25,681	4,47,84,730	5,82,81,277	5,82,81,277	0	5,85,29,134	1,37,44,404	4,47,84,730	0	0	0	NIL	IRP admitted the amount of Rs 5,82,81,277/- as per data provided by CD. Rest of the amount is under verification.
4	OSS AIR MANAGEMENT PRIVATE LIMITED	Operational Creditors	1,42,85,926	76,24,902	66,61,024	65,64,892	65,64,892	0	77,21,034	10,60,010	66,61,024	0	0	0	NIL	IRP admitted the amount of Rs 65,64,892/- as per data provided by CD. Rest of the amount is under verification.
5	SIP TRAVELS	Operational Creditors	43,93,955	43,93,955	0	18,44,343	18,44,343	0	25,49,612	25,49,612	0	0	0	0	NIL	IRP admitted the amount of Rs 18,44,343/- as per data provided by CD.Rest of the amount is under verification.
6	UDIT MEHRA	Operational Creditors	4,97,825	4,97,825	0	4,97,825	4,97,825	0	0	0	0	0	0	0	NIL	Admitted by IRP
7	UNITED HELICHARTERS PVT.LTD.	Operational Creditors	2,27,92,009	2,27,92,009	0	2,18,72,590	2,18,72,590	0	9,19,419	9,19,419	0	0	0	0	NIL	IRP admitted the amount of Rs 2,18,72,590/- as per data provided by CD.Rest of the amount is under verification.
8	YATIN AIR SERVICES PVT LTD	Operational Creditors	50,82,236	50,82,236	0	49,56,997	49,56,997	0	1,25,239	1,25,239	0	0	0	0	NIL	IRP admitted the amount of Rs 49,56,997/- as per data provided by CD.Rest of the amount is under verification.
		Operational Creditors Total	**19,34,53,562**	**14,20,07,808**	**5,14,45,754**	**12,36,09,124**	**12,36,09,124**	**0**	**6,98,44,438**	**1,83,98,684**	**5,14,45,754**	**0**	**0**	**0**	**NIL**	

Note and Disclaimer : The Claims have been provisionally verified as per Tally data/ Information provided by the Corporate Debtor, as the IRP does not have the complete information/ back up documents with him and is in the process of seeking/obtaining documents to ascertain the correctness of the documents/ information.

Kindly note that the IRP is having limited access to the books of accounts and supporting documents and is not having documentary evidences/ underlying invoices etc. to ascertain the details of the actual transactions and therefore, the claims have been provisionally admitted and are subject to change, depending upon further information/ documentary evidences received by IRP.

Sawinder Singh Chug
Insolvency Professional
Regn. No. IBBI/IPA-003/IP-N000133/2017-2018/11459